

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/163/272/AMR/2019		272	Serious Fraud Investigation Office, Union Of India Vs Spin-Cot Textiles Pvt Ltd

ORDER

**Present:** Mr. Santhosh Jadhav, Proxy Counsel for the Petitioner.

None for the Respondents.

Heard. CP/163/272/AMR/2019 is reserved for Orders.



SANJAY PURI  
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)